

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 39(ND)15
CA. NO.

CORAM:

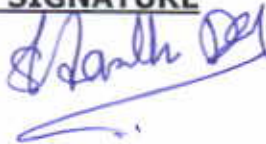

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.07.2016 AT 02.00 P.M**

**NAME OF THE COMPANY: M/s Alka Manchand & Ors. V/s. M/s. Gold Heerticulture Pvt.
Ltd. & Ors.**

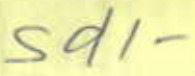
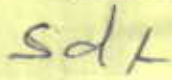
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SIDHARTHA DAS (ADV.)		Petitioner	
2.	ASHISH AGGARWAL	Adv	Resp 1 to 4 } H Kumar	
3.	HARLEEN KAUR	Adv		

ORDER

It is being pointed out by the ld. counsels that appeal arising out of order dated 30th July, 2015 is pending before the Hon'ble High Court of Delhi. The next date before the Appellate Court is on 14th September, 2016.

2. In view of the same, a joint request for adjournment is made by both the counsels; matter is adjourned to 20.09.2016 at 2.00 p.m.


(Ina Malhotra)
Member Judicial

Sh. R. Vardharajan
Member Judicial